

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

IA No. 63 of 2013 in
DFR No.306 of 2013.

Dated : 9th April, 2013

Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member

Bharat Sugar Mills & Anr.

...Appellant(s)

Versus

Bihar State Electricity Board & Ors

...Respondent(s)

Counsel for the Appellant(s): Mr. Pankaj Bhagat

Counsel for the Respondent(s): Mr. Lakshman Bhakta, Adv. &
Dy. Secy., BERC

ORDER

The reply has been filed by the Respondent no.2 after serving copy on the other side. The another Respondent no.1 - 'BSEB' has not represented yet.

Post the matter for hearing the Condonation of Delay Application on **29.04.2013**. In the meantime, rejoinder be filed, if any.

(Rakesh Nath)
Technical Member

(Justice M. Karpaga Vinayagam)
Chairperson

mk/vt